

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1602
(TO BE ANSWERED ON THE 15th December 2025)

RUNWAY SAFETY IN THE AIRPORTS

1602. SHRI A. A. RAHIM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of runway incursion incidents reported in 2023, 2024, and 2025, disaggregated by airport and cause;
- (b) the number of near mid-air collision (AIRPROX) reports in the same period; and
- (c) the measures taken to strengthen the Occurrence Review Board's follow-up and ensure time-bound implementation of its recommendations

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): The number of runway incursion incidents reported in 2023, 2024 & 2025 are:

Year	Number
2023	40
2024	47
2025 (upto November)	33

The causative factors of runway incursion are:

- (i) Loss of situational awareness by pilots, non-familiarization with aerodrome layout.
- (ii) Failure to obtain clearance to enter the runway by pilot.
- (iii) Failure to obtain clearance to enter the runway by vehicle driver.
- (iv) Unauthorized entry on runway by person.

(v) The pilot and/or vehicle driver misunderstanding the controller's instructions.

(b): Following are the number of AIRPROX:

Year	Number
2023	78
2024	44
2025 (upto November)	42

(c): All reportable occurrence are discussed in Occurrence Review /board for deciding the mode of investigation. After investigation, the action taken report are sought from the concerned operator on the recommendation. In case of any violations/ non-compliance to regulations detected during investigation, enforcement action is taken by the Directorate General of Civil Aviation (DGCA).
